

THE HIGH COURT OF TRIPURA
AGARTALA

No. F.4(37)-HC/Vol.II/2019-20/13395

Dated, Agartala, the 18th September, 2020

NOTIFICATION

Hon'ble High Court of Tripura has been pleased to nominate the following DSAs (District System Administrators) to attend the **Online Training Program for DSA on 'eCourts Services and CIS 3.2'** (ECT-010-2020-DSA-East Zone 2) scheduled on **26th September 2020 at 09:15 AM to 04:15 PM** to be conducted online:

1. **Shri. Abhijit Paul**, DSA, Court of the District & Sessions Judge, West Tripura Judicial District, Agartala,
2. **Shri. Prabir Chakraborty**, DSA, Court of the District & Sessions Judge, Dhalai Judicial District, Ambassa,
3. **Shri. Abhishek Rakshit**, DSA, Court of the District & Sessions Judge, West Tripura Judicial District, Agartala,
4. **Shri. Febian Momin**, DSA, Court of the District & Sessions Judge, Unakoti Judicial District, Kailashahar,
5. **Shri. Jayanta Datta**, DSA, Court of the District & Sessions Judge, Gomati Judicial District, Udaipur,
6. **Shri. Banka Bihari Singha**, DSA, Court of the District & Sessions Judge, Dhalai Judicial District, Ambassa.

The video link of the online training program shall be notified separately as and when received from the eCommittee, Supreme Court of India.

The DSAs are directed to submit the Online Feedback Form which will be circulated at the end of the training.

Sd/-
(D.M. Jamatia)
REGISTRAR GENERAL

Copy to:-

1. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge In-Charge, ICT including eCourts Project, High Court of Tripura, Agartala.
2. The Member (Human Resources), eCommittee, Hon'ble Supreme Court of India, New Delhi for kind information. (Email: mhr-ecommittee@aij.gov.in)
3. **The District & Sessions Judge**, South Tripura Judicial District, Belonia / Gomati Judicial District, Udaipur / West Tripura Judicial District, Agartala / Unakoti Judicial District, Kailashahar / North Tripura Judicial District, Dharmanagar / Khowai Judicial District, Khowai / Sepahajala Judicial District, Sonamura/ Dhalai Judicial District, Ambassa for informatin and necessary action.
4. The Registrar (Judicial), High Court of Tripura.
5. The Registrar (Admn. P & M), High Court of Tripura.
6. The Joint Registrar, High Court of Tripura, Agartala.
7. Deputy Registrar (Judicial)-cum-CPC, High Court of Tripura. He is requested to coordinate the online training program scheduled on 26/09/2020.
8. **Shri. Abhijit Paul**, DSA, Court of the District & Sessions Judge, West Tripura Judicial District, Agartala for information and necessary action.
9. **Shri. Prabir Chakraborty**, DSA, Court of the District & Sessions Judge, Dhalai Judicial District, Ambassa for information and necessary action.
10. **Shri. Abhishek Rakshit**, DSA, Court of the District & Sessions Judge, West Tripura Judicial District, Agartala for information and necessary action.
11. **Shri. Febian Momin**, DSA, Court of the District & Sessions Judge, Unakoti Judicial District, Kailashahar for information and necessary action.
12. **Shir. Jayanta Datta**, DSA, Court of the District & Sessions Judge, Gomati Judicial District, Udaipur for information and necessary action.
13. **Shri. Banka Bihari Singha**, DSA, Court of the District & Sessions Judge, Dhalai Judicial District, Ambassa for information and necessary action.
14. The System Analyst, High Court of Tripura, Agartala for uploading the said notification in the official website of the High Court of Tripura alongwith the Schedule of the Training Program.
15. The Sr. System Officer, eCourts Services, High Court of Tripura for information and necessary action. **He is requested to coordinate with all participant DSAs in advance for their effective participation in the online training program scheduled on 26/09/2020.**
16. Concerned File.


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